

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.166/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Rupashree Bhattacharjee & Anr. -Versus- Howrah Haat Developers Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWA, ADV *Patita*

[Signature]
10/10/17

The Ld. Counsel for the petitioner is present.

No one appeared from the side of the Respondent(s).

List on 17-11-2017 for argument.

[Signature]
(Jinan KR)
Member(J)

[Signature]
(Vijai Pratap Singh)
Member(J)